

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2539  
ANSWERED ON:11.03.2011  
DELAY IN CLEARANCE OF IMPORT  
Kodikunnil Shri Suresh

**Will the Minister of FINANCE be pleased to state:**

(a) whether the Government has received reports against the Customs and Central Excise, Kochi in Kerala which allegedly delayed the legal import goods clearance intentionally; and

(b) if so, the details thereof and the action taken or proposed to be taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

(a) & (b): No Sir. No reports / complaints have been received in this regard.